

(c) & (d) : As per provisions of the Government sponsored crop insurance schemes, in Andaman & Nicobar Islands during 2014-15 Modified National Agricultural Insurance Scheme (MNAIS) and Weather Based crop Insurance Scheme (WBCIS) were operational and claims amounting to Rs. 5.87 lakh were paid by the insurance companies against zero premium by farmers. During 2015-16 under National Agricultural Insurance Scheme (NAIS) against zero premium by farmers, claims of Rs. 1.19 lakh became payable, which are pending settlement due to non-release of share of its subsidy by the Union Territory (UT). From 2016-17 onwards, the UT is implementing Pradhan Mantri Fasal Bima Yojana (PMFBY). During 2016-17, against the farmers premium of Rs. 0.23 lakh, claims of Rs. 14.56 lakh have been paid and during 2017-18 the scheme was implemented only during Rabi season when Rs. 0.71 lakh was collected from farmers as their share of premium by insurance companies, however, yield data is awaited from UT administration for calculation of claims.

Insurance companies utilize the premium so received for settlement of claims and their other administrative expenses for implementation of the scheme. Details of premium including farmers' premium paid to insurance companies and claims paid under various crop insurance schemes implemented during 2014-15 to 2017-18 in Andaman and Nicobar Islands is given in **Annexure**.

Annexure

Details of premium collected from farmer and Government and claims paid by insurance companies from 2014-15 to 2017-18 under various crop insurance schemes

Year	Farmers' Premium	Premium Subsidy	Gross Premium	Total Claims
	Rs. in lakhs			
2014-15	0	16.28	16.28	5.87
2015-16	0	20.08	20.08	1.19 (Pending for want of State Govt. Subsidy)
2016-17	0.23	1.39	1.62	14.56
2017-18*	0.71	2.26	2.97	Claims are under process.
Grand Total	0.94	40.01	40.95	21.62

* Provisional.
